RAJASTHAN HIGH COURT, JODHPUR ORDER

No.Estt.(RJS)/48/2015

Date: 21.05.2015

Shri Surendra Kumar Swami, an officer in the District Judge Cadre, whose services have been repatriated from the post of P.O., Rajasthan Non-Government Educational Institutional Tribunal Jaipur vide Government Order No.F.10(11) Nyay/2015/03 Part dated 21.05.2015; is hereby transferred/ posted as District & Sesions Judge, Pratapgarh with effect from 01.06.2015.

Shri Chandra Kumar Songara, an officer in the District Judge Cadre, whose services have been repatriated from the post of Judge, Family Court, Ganganagar vide Government Order No.F.19(1)Nyay/2014 dated 09.05.2015, is hereby transferred/ posted as District & Sesions Judge, Karauli with effect from 01.06.2015.

BY ORDER,

REGISTRAR GENERAL Date :21.05.2015

No.Estt.B2(v)1/2015/8344

Copy forwarded to the following for information and necessary action :-1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.

2. The Principal Secretary to the Government, Department-Cum-Legal Remembrance, Rajasthan, Jaipur.

3. The Secretary to the Government of Rajasthan, Department of General

4. The Secretary to the Government of Rajasthan, Department of School Education (Ch-

5. The Secretary, Lokayukta, Sachivalaya, Jaipur.

6. The Accountant General, Rajasthan, Jaipur

Registrar /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.),/OSD General (F&I)/Rajasthan High Court, Jodhpur.

8. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

11. The Director, Rajasthan State Judicial Academy, Jodhpur.

12.All the District & Sessions Judges/PD. all tribunals.

13.Concerned Officers/Courts/Posts/Treasury Officers.

14.P.S. to All Hon'ble Judges at Jodhpur.

15.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench,

Personal File/

Conf./Accounts/General/

Sub.Court/Statistics/Computer Cell

RJS Leave/Jr.Actt./Building Cell

REGISTRAR GENERAL